

facilities of all concerned.

[*Translation*]

(xi) Need to provide electricity to all villages of Khalilabad Parliamentary Constituency

SHRI CHANDRA SHEKHAR TRIPATHI (Khalilabad): Mr. Speaker, Sir, India is a land of villages, where, about 75 percent people live in villages. Of course the government has launched different programmes for development in the rural areas after independence and the rural population has also been benefited to quite an extent by them. But they are denied the benefits of modern amenities due to shortage of electricity in the rural areas. The State governments are trying to electrify villages with their limited means, but at this speed of electrification, they will not be able to complete the job in the next 50 years, and the backward and neglected villages will not be in a position to avail the benefit of power. Khalilabad parliamentary constituency falls in the most backward district Basti of Uttar Pradesh, where the number of weavers and economically backward people is the maximum but very little has been done to provide electricity in this constituency.

So I request the hon. Minister of State in the Department of Power in the Ministry of Energy to make arrangement for the electrification of villages falling in Khalilabad parliamentary constituency so that this neglected and backward area may also get full benefit of power.

(xii) Need to provide additional financial assistance to Himachal Pradesh to enable it to tide over its financial difficulties

SHRI K.D. SULTANPURI (Simla): Mr. Speaker, Sir, prior to the formation of Hima-

chal Pradesh, it was decided that when Punjab government will increase the emoluments of their employees and the same will be applicable to the employees of Himachal Pradesh government and the same principle is being followed even now. When the government of Punjab increases the emoluments and D.A., the Himachal Pradesh government has also to follow it. This time Himachal Pradesh government had to pay Rs. 43 crores to their employees as a result of this increase in the emoluments of employees of Punjab. The State government, further spent Rs. 30 crores to meet the situation arising out of natural calamities. So the total expenditure comes to Rs. 73 crores. The State government has given this amount out of its own exchequer. I will request the Central Government to immediately disburse this amount to the State Government which was spent on drought relief and payment of increased emoluments of State Government employees.

11.35 hrs.

DIRECT TAX LAWS (AMENDMENT)
BILL—*CONTD.*

[*English*]

MR. SPEAKER: Now we will take up Item No. 17, i.e. further consideration of the motion moved by Shri Tiwari.

[*Translation*]

Chaubeyji, let there be something about business of the day.

SHRI NARAYAN CHOUBEY (Midnapore): We always do Sir.

[*English*]

Do not blame me, Sir.